

21. 23.09.2019

On 05.08.2019 the following order was passed:

“State Government will file information by way of affidavit as to how many vacancies of doctors have been filled up and how many are still there to be filled up.

Put up this matter on 23<sup>rd</sup> September, 2019.

Learned counsel for the State will also file their report as against each of the prayers made in the writ petition.”

In spite of that the petitioner’s counsel is not served with the reply.

The matter to come up on 30.09.2019.

If the reply is not filed by the next date, the Secretary, Department of Health and Family Welfare, Government of Odisha will remain present in person before this Court.

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**( K.S. Jhaveri )**  
**Chief Justice**

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**( K.R. Mohapatra )**  
**Judge**